

S.No.10

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
05-06-2024 AT 10:30 AM**

**CP No. 5/59/HDB/2020**  
u/s. 59 of Companies Act, 2013

**IN THE MATTER OF:**

Girish Sanghi

...Petitioner

**AND**

Sanghi Cements Ltd & another

...Respondent

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Matter passed over.

Matter called again. Learned Counsel Mr Yogesh Jagia, for Petitioner present through Video Conference.

Learned Senior Counsel Mr Avinash Desai, for respondent present through Video Conference.

At request of the learned senior counsel for respondent, matter adjourned to 06.06.2024.

Sd/-

**MEMBER (T)**

Sd/-

**MEMBER (J)**